

MESSAGE FROM THE LOK SABHA

THE CONSTITUTION (FIFTEENTH AMENDMENT) BILL, 1962

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:—

"I am directed to inform Rajya Sabha that Lok Sabha, at its sitting held on Tuesday, the 11th December, 1962, adopted the annexed motion in regard to the Constitution (Fifteenth Amendment) Bill, 1962.

2. I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the members of Rajya Sabha appointed to the Joint Committee, may be communicated to this House."

MOTION

"That the Bill further to amend the Constitution of India be referred to a Joint Committee of the Houses consisting of 45 members; 30 from this House, namely:—

1. Shri Brij Raj Singh-Kotah
2. Shri S. N. Chaturvedi
3. Shri Homi F. Daji
4. Shri Ram Dhani Das
5. Shri R. Dharmalingam
6. Shri Kashi Ram Gupta
7. Sardar Iqbal Singh
8. Shri Madhavrao Laxmanrao Jadhav
9. Shri Madeppa Bandappa Kadadi
10. Shri Hari Vishnu Kamath
11. Shri Paresch Nath Kayal
12. Shri Nihar Ranjan Laskar
13. Shri Harekrushna Mahatab
14. Shri M. Malaichami
15. Shri Mathew Maniyangadan
16. Shri Bibudhendra Misra

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17. Shri F. H. Mohsin
18. Shri H. N. Mukerjee
19. Shri D. J. Naik
20. Shri V. C. Parashar
21. Shri Ram Swarup
22. Shri S. V. Krishnamoorthy Rao
23. Shri C. L. Narasimha Reddy
24. Shrimati Yashoda Reddy
25. Syed Nazir Hussain Samnani
26. Shri Ramshekhar Prasad Singh
27. Dr. L. M. Singhvi
28. Shri U. M. Trivedi
29. Shri Balgovind Verma
30. Shri Asoke K. Sen

and 15 from Rajya Sabha;

that in order to constitute a sitting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee;

that the Committee shall make a report to this House by the first day of the next session;

that in other respects the Rules of Procedure of this House relating to Parliamentary Committees will apply with such variations and modifications as the Speaker may make; and

that this House recommends to Rajya Sabha that Rajya Sabha do join the said Joint Committee and communicate to this House the names of 15 members to be appointed by Rajya Sabha to the Joint Committee."

THE VICE-CHAIRMAN (SHRI M. GOVINDA REDDY): The House stands adjourned till 11 A.M. tomorrow.

The House then adjourned at one minute past five of the clock till eleven of the clock on Wednesday, the 12th December 1962.